

12.9 1/2 hrs.

BILLS AS PASSED BY RAJYA SABHA

[*English*]

SECRETARY-GENERAL: Sir, I lay on the Table the following two Bills as passed by Rajya Sabha:-

1. The Forest (Conservation) Amendment Bill, 1988.
2. The Punjab Pre-emption (Chandigarh and Delhi Repeal) Bill, 1988.

[*Translation*]

SHRI SULTAN SALAHUDDIN OWAIISI (Hyderabad): Our people are dying in Muzaffarnagar, Aligarh and Khatauli. We are losing our lives.

MR. SPEAKER: I have allowed it.

[*English*]

MR. SPEAKER: I have already allowed. I have allowed a discussion on that. I have already taken the decision.... (*Interruptions*)... I have already done it.

PROF. MADHU DANDAVATE (Rajapur): I am raising a point of order. You have just now announced and we have also received a supplementary list of business saying that there will be a discussion on the problems of farmers and agricultural labour under Rule 193. I wish to point out to you and find out from you, have you taken note of the fact that during the Kisan agitation, water supply was cut and the Supreme Court had to intervene. We want to censure the Government. (*Interruptions*)

MR. SPEAKER: Not allowed.

(*Interruptions*)**

MR. SPEAKER: It is a serious matter and I have already allowed a discussion. Whatever subject you want to discuss, you will be allowed to discuss.

SHRI BASUDEB ACHARIA (Bankura): We want Adjournment Motion.

PROF. MADHU DANDAVATE: How do we censure the Government? (*Interruptions*)

[*Translation*]

MR. SPEAKER: Why are you standing in the middle? Please go to your seats. It does not look nice that you should stand in the middle. I am requesting you.

(*Interruptions*)

SHRI SULTAN SALAUDDIN OWAIISI: Our people are dying in Aligarh, Muzaffarnagar and Khatauli.

[*English*]

MR. SPEAKER: I have already allowed a discussion on communal disturbances. I have already taken the decision... (*Interruptions*).

PROF. MADHU DANDAVATE: On the cutting off of the water supply if you are not allowing us to censure the Government, we have no other go except to walk out.

At this Stage Prof. Madhu Dandavate and Some other Hon. Members Left the House)

[*Translation*]

SHRI C. JANGA REDDY (Hanamkonda): Farmers came to Delhi with their demands like bringing down the rates of electricity but the Delhi Administration failed to supply drinking water to them.

*At this State, Shri C. Janga Reddy Left the
House*

(Interruptions)

MR. SPEAKER: Not allowed.

[English]

*(Interruptions)***

KUMARI MAMATA BANERJEE
(Jadavpur): In West Bengal one Minister has
resigned. It is a serious matter. The Govern-
ment should appoint a commission... *(Inter-
rptions)*

SHRI G.M. BANATWALLA: Innocent
people are being harassed and there is no
response whatsoever from the Government.
I am sure our hon. friend will let the Home
Minister respond to us.

SHRI G.M. BANATWALLA (Ponnani):
Please ask the Home Minister to make a
statement Sir. People must be assured that
all steps are being taken for their safety.

MR. SPEAKER: Mr. Banatwalla, this is
a question, I think, which pains the mind of
every sane person. I think this is a blot on our
fair name that we still fight in the name of
religion. This is very bad. I do not like it. Not
only the Home Minister but we should all
try...

MR. SPEAKER: I have taken the deci-
sion, I myself am perturbed about it. I have
already allowed a discussion on it. We will do
it, don't worry.

SHRI G.M. BANATWALLA: Ask the
Government make a statement.

SHRI G.M. BANATWALLA: The dis-
cussion should be held at the earliest oppor-
tunity. There is no response from the Gov-
ernment immediately and we have to walk
out because there is no other choice left to
us.

MR. SPEAKER: I will ask.

SHRI G.M. BANATWALLA: There is no
statement from the Government itself. When
you will take up the discussion, one does not
know.

*Shri G.M. Banatwalla and Some other
Hon. Members then Left the House*

SHRI EBRAHIM SULAIMAN SAIT
(Manjeri): When will he make the statement
Sir?

12.16 hrs.

MR. SPEAKER: Will you make a state-
ment?

STATEMENT RE: CRASHING OF AN IN-
DIAN AIRLINES AIRCRAFT AT AHME-
DABAD AND A VAYUDOOT AIRCRAFT
NEAR GUWAHATI ON 19TH OCTOBER,
1988

THE MINISTER OF HOME AFFAIRS
(S. BUTA SINGH): When you allow the dis-
cussion, I will come forward with the state-
ment.

[English]

SHRI G.M. BANATWALLA: It should be
done today itself. What do you mean by
postponing.

THE MINISTER OF STATE OF THE
MINISTRY OF CIVIL AVIATION AND
TOURISM (SHRI SHIVRAJ V. PATIL): Sir,
as the House is aware, two accidents involv-
ing Indian civil aircraft took place on
19.10.88. We share the grief of the family
members and friends of the deceased. The
brief particulars of the accidents are as fol-
lows:

Ham ne mana ki taghaful na karoge lakin
khak ho Jayenge Hum, tum ko khabar
hone tak